

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

STARRED QUESTION NO:399
ANSWERED ON:19.08.2003
ANOMALIES IN NEW DAP POLICY
KAMBALAPADU E. KRISHNAMURTHY

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) Whether the Union Government have finalised new DAP policy;
- (b) If so, the details thereof;
- (c) Whether it is a fact that there are some anomalies in the recommendations of the Tariff Commission in this regard; [d] if so, the facts and details thereof; [e] whether any representation has been received from A. P. State Government in this regard; and
- (f) if so, the response of the Union Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHHATTRA PAL SINGH)

(a) to (f): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (f) of Lok Sabha Starred Question No.399 to be answered on 19.8.2003.

(a) & (b) No sir, The recommendations of the Tariff Commission on cost price study of DAP & MOP are under examination of the Inter Ministerial Group (IMG) constituted by the Government.

(c) & (d) The Fertilizer Association of India and the DAP manufacturers have represented against the recommendations of the Tariff Commission.

(e) & (f): Yes Sir, Hon'ble Chief Minister of Andhra Pradesh has made references on the policy being formulated on DAP. The Government will keep in view the issues raised by the Hon'ble Chief Minister while finalizing its position on the Tariff Commission recommendations.